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A.K. Polai -Vrs- UOI

Admission Sl.No.03
O.A. No.260/00596/2016

Order dated 31st August, 2016

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr. D.K. Mohapatra, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways.

2. On the prayer made by Ld. Counsel appearing for the applicant he is allowed to withdraw this O.A. with a liberty to file a better application. Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(A)

K.B.